

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:825

ANSWERED ON:08.12.2003

DENIAL OF MEMBERSHIP TO MUMBAI NATIONAL HISTORY SOCIETY

MOHAN RAWALE

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) whether Mumbai National History Society has been denied a Chair on the newly organised National Board for Wildlife alongwith the World Wildlife Fund;

(b) if so, the reasons therefor;

(c) whether any other organisation has been adjusted in its place; and

(d) if so, the details thereof?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a),(b),(c)&(d) The National Board for Wild Life has been constituted for the first time under the provisions of the Wild Life (Protection) Act, 1972. The question of adjusting any organisation against another does not arise. As per section 5A of the Act, five representatives of non-governmental organisations and ten persons from amongst eminent conservationists, ecologists and environmentalists are to be nominated by the Central Government. Accordingly, the heads of the following non-governmental organisations have been nominated.

i) Bandhavgarh Foundation Trust, Rewa, Madhya Pradesh;

ii) Prakrity Samsad, Kolkata, West Bengal;

iii) Foundation for Revitalisation of Local Health Traditions, Bangalore, Karnataka;

iv) C.P. Ramaswamy Environmental Education Centre, Chennai, Tamil Nadu; and

v) Gujarat Ecological Education and Research Foundation, Gandhinagar, Gujarat.

The Vice President of the Bombay Natural History Society, Ms. Dilnawaz Variawa and the Secretary General of the World Wide Fund for Nature, Shri Ravi Singh, are also on the Board as eminent conservationists, ecologists and environmentalists.